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Declaration of Assets and Liabilities

Year: 2022-2023

I, Rani Kumari, son/daughter/wife of Prasanna Ram Singhaged 34 years, belonging to Bihar Legislative Assembly
service and presently working as Office Attendantgive herein below the details of the assets (Immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*;A. Details of movable assets(Assets in joint name indicating the extent of joint ownership will also have to be
given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5,000	Prasanna Ram Singh 5,000	NO	NO	NO
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI BVM Patna. 2,00,000	NO	NO	NO	NO
(iii)	Bonds, Debentures and Shares in companies	NO	NO	NO	NO	NO
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	NO	NO	NO	NO	NO
(v)	Motor Vehicles (Details of make, etc.)	NO	NO	NO	NO	NO
(vi)	Jewellery (give details of weight and value)	Gold-100gms Silver 200gms	NO	NO	NO	NO
(vii)	Other assets, such as values of claims / Interests	NO	NO	NO	NO	NO

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(I)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NO	NO	NO	NO	NO
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NO	NO	NO	NO	NO
(III)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NO	NO	NO	NO	NO
(IV)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	NO	NO	NO	NO	NO
(V)	Others (such as interest in property)	NO	NO	NO	NO	NO

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on _____
(a)	(I) Loans from Banks	NO	NO
	(II) Loans from financial institutions	NO	NO
	(III) Government Dues: (a) dues to departments dealing with government accommodation	NO	NO
	(b) dues to departments dealing with supply of water	NO	NO
	(c) dues to departments dealing with supply of electricity	NO	NO

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & Address of Bank / Financial Institution (or) Department (s)	Amount outstanding as on <u> </u> / <u> </u> / <u> </u>
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones	No	No
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	No	No
	(f) Other dues, if any	No	No
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	JYDPK5564H	No
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	No	No
	(iii) Sales Tax [Only in case of proprietary business]	No	No
	(iv) Property Tax	No	No

C. Personal Detail

GPF/GPR/PAN No. :-

111105365441

Gender :-

F (M/F)

Date of Birth :-

2 0 0 8 1 9 8 8 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

Bihar Legislative Assembly
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District :-

patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Rani Kumari

Name of Employee: Rani Kumari

Designation: office Attendant

Department: Bihar Legislative Assembly

Place: patna

Date: 01/02/2023

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Rani Kumari